

**F.No.01(01)/Roster/CESTAT/2017**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 07.04.2017

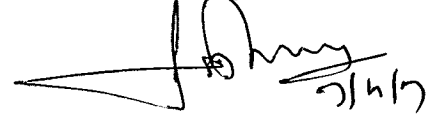
**ORDER NO. 51 of 2017**

Hon'ble President is pleased to partially modify the sitting notified vide **order no. 42/2017 for CESTAT Delhi** to the extent indicated below:-

**On 12.04.2017** Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. Ashok K. Arya, Member (T) will hear the following Part-heard matter after the Excise and Customs Division Bench matters listed before **Court No. 1** are over.

1. E/380-382/2007

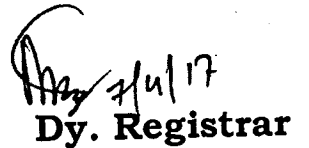
**By Order**



**(A. Mohan Kumar)**  
**Registrar**

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**Dy. Registrar**